

- planned basis. In addition, telephones are also being gradually provided at all manned level crossing gates.
- (4) Surprise checks and night inspections are regularly conducted to check the alertness of gatemen.
- (5) Joint ambush checks with civil authorities are conducted to nab errant road vehicle drivers under the provisions of the Motor Vehicles Act, 1988 and the Railways Act, 1989.
- (6) Publicity campaigns are periodically launched through various media like quickies on TV, radio, cinema slides, posters, newspaper advertisements and street plays etc. Involvement of village panchayats in the railways, public awareness programmes is also being done.
- (7) State Governments are requested from time to time to exercise strict control while issuing driving licenses, especially to drivers of trucks, buses and other heavy vehicles.

#### Corruption Cases

\*333. DR. MURLI MANOHAR JOSHI : Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of corruption, dishonesty and assets disproportionate to the income of civil servants investigated by the Vigilance Department of the Ministry in 1995-96;
- (b) the number of officers involved in the above cases gradewise;
- (c) the number of complaints received for corruption and dishonesty during 1995-96 and the action taken thereon;
- (d) whether the vigilance initiate action *suo moto* against the staff suspected to be dishonest and corrupt; and
- (e) whether the Ministry have any review of the functioning of powers of the Vigilance Section under their control and if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) During 1995-96, 26,651 number of cases pertaining to corruption, dishonesty and disproportionate assets were investigated by Vigilance Department of the Ministry of Railways.

(b) 356 gazetted officers were involved in the cases investigated. The gradewise break-up of officers involved is as under :

- (i) Joint Secretary Level and above .....40
- (ii) Junior Administrative Grade/  
Selection Grade officers .....98

- (iii) Senior Scale officers .....102
- (iv) Junior Scale officers .....116

(c) A total of 9258 complaints were received during 1995-96 out of which 3467 were investigated, 4305 were filed as no verifiable details were available and 1432 sent to other Departments for action as no vigilance angle was involved. The balance 54 complaints were carried forward to next year as investigation could not be completed during 1995-96.

(d) Yes, Sir. Preventive checks and decoy checks are conducted against staff and officers of doubtful integrity.

(e) The functioning of the Vigilance Wing of the Railways is reviewed every month by the Board and every quarter by Central Vigilance Commission. There has been no recent review of the powers of Vigilance Wing.

#### Central Assistance under A.R.W.S.P.

\*334. SHRI BANWARI LAL PUROHIT:  
SHRIMATI LAKSHMI PANABAKA:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) whether the Union Government have asked the States to prepare a concrete action plan to merit Central assistance under the Accelerated Rural Water Supply Programme (ARWSP);
- (b) if so, the annual outlay approved for 1997-98, therefor;
- (c) the total target set for covering habitations both under the ARWSP and Union Territories sector Minimum Needs Programme;
- (d) the names of States that have drawn the action plan on water, so far; and
- (e) the total amount sanctioned and released under this plan, State-wise, particularly to Andhra Pradesh?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Yes, Sir.

(b) The annual allocation approved for 1997-98 under the ARWSP is Rs. 1126.90 crore.

(c) The total target 1997-98 is to provide safe drinking water facilities to 90454 habitations.

(d) All the States have prepared the Action Plan for providing safe drinking water facilities to Not Covered and Partially Covered habitations.

(e) The State-wise details of the total amount sanctioned and released for 1997-98 are given in the Statement.